## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

R.A. NO. 350/38/2016 O.A. NO. 350/286/2014 M.A. NO. 350/575/2016 C.P.C. NO. 350/21/2017 Dated: 22.11.2017

Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Ms. Jaya Das Gupta, Administrative Member

BSNL

..... Applicants.

Surajit Biswas & Another

....Respondents.

For the applicant

Mr. A.K. Gupta, Counse

For the respondents

: Mr. K. Sarkar, Counsel

Mr. L.K. Biswas, Counsel

ORDER (Oral

Bidisha Bane jee, Judicial Membe

Heard both sides.

2. R.A. 350/88/2016 and M.A. 350/575/2016 being 13 days from the date of

order. Both RA and MA are dismissed.

3. CPC. 350/21/2017 is adjourned to 03.01.2018

(Jaya Das Gupta) Member (A) (Bidisha Banerjee) Member (J)

drh